

## Name of the Corporate Debtor: ANGAD INFRASTRUCTURE PRIVATE LIMITED : Date of Commencement of CIRP: 06.05.2024

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

Sl No.	Name of Creditor	Date of Claim received		Details of Claims Admitted							Amount of claim under Verification	Remarks, if any			
		Date of receipt	Amount Claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC	Amount of contingent claim			Amount of any mutual dues that may be set off	Amount of claim not admitted	
1	Bank of India		1,09,60,80,223.62	1,09,60,80,223.62		10,61,89,473.67				17.63%	NIL	N/A	N/A		Rs. 10,61,89,473.67 is secured
2	Indo Jatania Holdings Limited (Assignee of SICOM Ltd)		1,19,66,88,072.00	1,07,90,17,901.22						17.38%	NIL	N/A	N/A		As per NCLT Order dated 24 April 24 Land Mortgage for H. Point Investment and Finance Pvt Ltd.
3	Edelweiss Asset Reconstruction Company Ltd		4,03,38,59,331.00	4,03,38,59,331.00						64.97%	NIL	N/A	N/A		Term Loan (two Recovery Certificates of Rs 69,14,23,301.54 and Rs 15,93,15,217.00)
			TOTAL	6,32,66,27,626.62		6,20,89,57,455.84				100.00%	-	N/A	-		
	Note : List of creditors is subject to revision/further verification on subsequent receipt of further information/ details/records														
	Security Interest Attached as per Annexure-10														

